

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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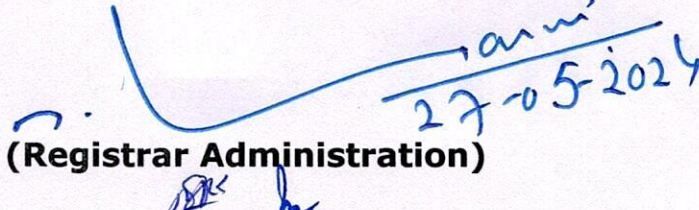
Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 854 of 2024/RG/LP Dated: 27-5-2024.

It is hereby notified that Shri Pawan Kumar Khajuria S/O Shri Jagan Nath Khajuria R/O Village Rehal, Tehsil Bishnah, District Jammu, bearing Certificate of Enrollment No.848/89 dated 2nd day of September, 1989, who had voluntarily suspended his practice as an Advocate, is permitted to resume his practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

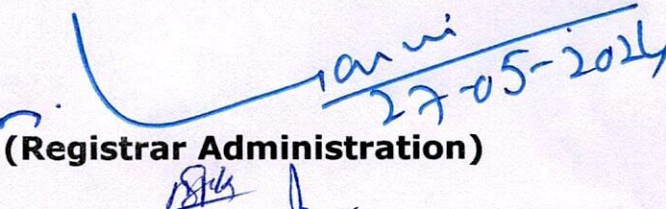

(Registrar Administration)
27-05-2024

No: 19357-65 -/RG/LP Dated: 27-5-2024.

Copy to the: -

1. Registrar Judicial, High Court Wing, Jammu.
2. Principal District & Sessions Judge, Jammu.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Jammu.
6. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
7. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
8. Shri Pawan Kumar Khajuria S/O Shri Jagan Nath Khajuria R/O Village Rehal, Tehsil Bishnah, District Jammu.

..... for information.


(Registrar Administration)
27-05-2024

HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR
(Exercising powers of Bar Council under Section 58 of the Advocates Act, 1961)

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Subject : Resumption of practice as an Advocate.

NOTIFICATION

No: 852 of 2024/RG/LP Dated: 27-05-2024

It is hereby notified that Ms. Shamas-Un-Nissa D/o Late Shri Abdul Karim Malik R/O Village Kultura, Tehsil Handwara District Kupwara, bearing Certificate of Enrollment No. JK/39/1987 dated 27th day of January, 1987, who had voluntarily suspended her practice as an Advocate, is permitted to resume her practice as an Advocate on the Roll of Jammu and Kashmir Bar Council.

By Order.

(Signature)
(Registrar Administration)
27-05-2024

No: 1933042 /RG/LP Dated: 27-5-2024

Copy to the: -

1. Registrar Judicial, High Court Wing, Srinagar.
2. Principal District & Sessions Judge, Kupwara.
3. Secretary, Bar Council of India, New Delhi.
4. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar with the request to get the same uploaded on the official website of the High Court for information of all the concerned.
5. President J&K High Court Bar Association, Srinagar.
6. President District Bar Association, Kupwara.
7. Manager Government Press, Srinagar for publication in the next issue of the Govt. Gazette.
8. In-charge Library, High Court Wing Jammu/Srinagar for information and also keeping record of the same.
9. Ms. Shamas Un Nissa D/o Late Shri Abdul Karim Malik W/o Shri Ghulam Nabi Lone R/O Village Kultura, Tehsil Handwara District Kupwara A/P Iqbal Colony Zainakote, Srinagar.

..... for information.

(Signature)
(Registrar Administration)
27-05-2024